

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 16.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


| C.P. No. or<br>C.A. No.  | T.P. No. | Purpose   | Section | Name of the Parties<br>M/s. / Mr.                 |
|--------------------------|----------|-----------|---------|---|
| CP<br>No.191/BB/<br>2017 | -        | Admission | 252     | Sahni Krishna Promoters &<br>Developers Pvt. Ltd. |

| SL. NO. | NAME (IN CAPITAL)<br>& PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|-------------------------------------|------------------------|-----------|
| <hr/>   |                                     |                        |           |

**ORDER**

Matter is listed today for admission. Registry called for additional information. Petitioner Company to furnish the same. List it on 30/11/2017.

  
**Member (T)**

  
**Member (J)**